

LOK SABHA
SYNOPSIS OF DEBATES
(Proceedings other than Questions & Answers)

Monday, February 3, 2025 / Magha 14, 1946 (Saka)

**WELCOME TO THE PARLIAMENTARY DELEGATION
FROM RUSSIAN FEDERATION**

HON. SPEAKER: Honourable Members, I am very happy to inform you that a Parliamentary Delegation from the Russian Federation led by His Excellency Vyacheslav Viktorovich Volodin, Chairman of the State Duma of the Federal Assembly of the Russian Federation has been present in the special box of our House. On behalf of the hon. Members of the House and my own behalf, I am immensely pleased to welcome the Honourable Members of the Parliamentary Delegation from Russia. The visit of Hon'ble Mr. Volodin and his high-level delegation symbolizes the intimacy of India-Russia relations. This visit will further strengthen the partnership between the two countries. India and Russia have had a very deep and long-standing relationship. This visit will further strengthen our long-term strategy, partnership and parliamentary relations. We wish him a happy, successful and fruitful stay in India. Through them, we convey our greetings and best wishes to the Parliament and the friendly people of Russia.

***MATTERS UNDER RULE 377**

- (1) **SHRI BIDYUT BARAN MAHATO** laid a statement regarding the need to formulate a comprehensive policy for rehabilitation of people whose land was acquired for industrial purposes in Jharkhand.
- (2) **SHRI DILIP SAIKIA** laid a statement regarding the need to increase the distance between two Toll Plazas on National Highways to 100 kilometers.

* Laid on the Table as directed by the Chair.

- (3) **SHRIMATI KAMLESH JANGDE** laid a statement regarding the need to restore the stoppage of trains at various railway stations in Janjgir-Champa Parliamentary Constituency, Chhattisgarh.
- (4) **SHRIMATI MALVIKA DEVI** laid a statement regarding the need to introduce train services from Kesinga to Bhubaneswar in Odisha.
- (5) **DR. RAJESH MISHRA** laid a statement regarding proper rehabilitation of people displaced due to Sanjay Dubri Tiger Reserve in Sidhi Parliamentary Constituency, Madhya Pradesh.
- (6) **SHRI PARSHOTTAMBHAI RUPALA** laid a statement regarding the need to bring a comprehensive policy for proper distribution of human organs obtained through donations.
- (7) **SHRI RODMAL NAGAR** laid a statement regarding Jhalawar-Ujjain railway line.
- (8) **DR. NISHIKANT DUBEY** laid a statement regarding the need to recognize the aborigines of Santhal Parganas as Scheduled Tribes.
- (9) **DR. K. SUDHAKAR** laid a statement regarding the need to establish a Regulatory Authority for private Coaching Institutes.
- (10) **SHRI P. P. CHAUDHARY** laid a statement regarding the need for comprehensive measures to curb Cyber Crime in the country.
- (11) **DR. HEMANT VISHNU SAVARA** laid a statement regarding the need to extend pension benefits under CCS (Pension) Rules, 1972 to teaching and non-teaching employees of Jawahar Navodaya Vidyalayas.
- (12) **SHRIMATI MANJU SHARMA** laid a statement regarding the need for underground power cables at Parkota, a heritage wall in Jaipur.
- (13) **SHRI SUKANTA KUMAR PANIGRAHI** laid a statement regarding the need for establishment of Ayurvedic Medical College in Kandhamal district of Odisha.
- (14) **SHRI KODIKUNNIL SURESH** laid a statement regarding the need for upgradation and modernization of Changa Nassery Market in Kerala.

- (15) **SHRIMATI GENIBEN NAGAJI THAKOR** laid a statement regarding construction of roads under Pradhan Mantri Gram Sadak Yojna in Banaskantha Parliamentary Constituency, Gujarat.
- (16) **SHRI SATPAL BRAHAMCHARI** laid a statement regarding the need to restore the services of Delhi-Panipat Express (Train No. 04909).
- (17) **SHRI AMRINDER SINGH RAJA WARRING** laid a statement regarding the need to address the plight of farmers in the country.
- (18) **SHRI ANTO ANTONY** laid a statement regarding the need to bring legislation for protection of humans from wild animal menace in the country.
- (19) **SUSHRI IQRA CHOUDHARY** laid a statement regarding various railway related issues of Kairana Parliamentary Constituency, Uttar Pradesh.
- (20) **SHRI CHHOTELAL** laid a statement regarding alleged violation of land rights of SC/ST Community in Roberts Ganj Parliamentary Constituency, Uttar Pradesh.
- (21) **SHRIMATI JUNE MALIAH** laid a statement regarding the need to expedite introduction and passage of Draft Prevention of Cruelty to Animals (Amendment) Bill, 2022.
- (22) **SHRI KIRTI AZAD** laid a statement regarding the need to ensure timely settlement of claims by Insurance Companies.
- (23) **SHRI KESINENI SIVANATH** laid a statement regarding the need to include Anganwadi centres under PM Surya Ghar Muft Bijli Scheme.
- (24) **DR. ALOK KUMAR SUMAN** laid a statement regarding development of Sabeya Airport, Gopalganj, Bihar.
- (25) **SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR** laid a statement regarding the need to fix the Minimum price of Soybean at Rs.6000 per quintal.
- (26) **SHRI BALYA MAMA SURESH GOPINATH MHATRE** laid a statement regarding the need to expedite the construction of Kalyan-Murbad railway line project in Maharashtra.

- (27) **DR. D. RAVI KUMAR** laid a statement regarding the need for a comprehensive policy to address the problems being faced by working women experiencing menopause.
- (28) **SHRI NAVASKANI K.** laid a statement regarding the need for desiltation of water bodies in Ramanathapuram Parliamentary Constituency through MGNREGA.
- (29) **SHRI HANUMAN BENIWAL** laid a statement regarding a probe into alleged shoddy construction of roads and ROBs in Nagaur, Rajasthan.

MOTION OF THANKS ON THE PRESIDENT’S ADDRESS

SHRI RAMVIR SINGH BIDHUDI *moving the Motion of Thanks on the President’s Address, said:* “That the Members of the Lok Sabha assembled in this session are extremely grateful to the President for the Address made to both Houses of Parliament assembled together on January 31, 2025”.

The President's Address is not only a reflection of the policies of the Government, but it also insinuates the direction of the bright future of the country. Today, our country is on the path of all-round development. India has established a paradigm of progress and development during the last ten years and policies for public welfare are being implemented at a rapid pace. The decision to exempt tax on annual income up to Rs. 12 lakh in the General Budget is a historic decision for the middle-class people. The Government has also constituted the Eighth Pay Commission. Five major sites associated with the life of the architect of the Constitution, Dr. Bhimrao Ambedkar have been developed as Panch Teerth. In memory of Babasaheb, the Government has set up Dr. Ambedkar International Centre at Janpath in Delhi. India is going to be the third-largest economy in the world. Under the Pradhan Mantri Kisan Samman Nidhi, more than three lakh crore rupees have been transferred to the Bank accounts of crores of farmers in the country. The income of the farmers of the country has increased. Our country continues to be the world's largest producer of milk, pulses and spices. The Minimum Support Price (MSP) given to farmers has continuously been increased. 2.75 crore houses have been constructed under the Pradhan Mantri Awas Yojana during the last ten years. I am very sad to say that the Delhi government did not allow the Pradhan Mantri Awas Yojana to be implemented in Delhi. If the Pradhan

Mantri Awas Yojana had been allowed to be implemented in Delhi, lakhs of people of Delhi also would have got pucca houses under the Pradhan Mantri Awas Yojana. Our Government gave pucca flats to 7,000 slum dwellers in Delhi under the 'Jahan Jhuggi Wahan Makaan' scheme for lakhs of slum dwellers. The construction of flats for remaining slum dwellers is going on and with the assistance of the Union Government, 53,000 more flats have been built in Delhi for the slum dwellers of Delhi. Ayushman Bharat Yojana is applicable all over the country and about 7 crore people have benefited from it. However, the Delhi government did not allow the Ayushman Bharat scheme to be implemented in Delhi. Similarly, the PM-Vishwakarma scheme too was not allowed to be implemented in Delhi. So far, about 2 crore 62 lakh people across the country have registered themselves under this scheme. The schemes being run by the Union Government for the welfare of the poor people of the country are not being allowed to be implemented in Delhi and it is highly condemnable. Around 10 crore women in Delhi have benefited from the Ujjwala Scheme and 14,000 Jan Aushadhi Kendras have been opened across the country. For better skill development and the creation of new opportunities, a package of Rs. 2 lakh crore has been approved. The Union Government has built the world's largest eco-park in Badarpur in South Delhi. A 1.5 km long tunnel has been built in Pragati Maidan to solve the traffic problem in Delhi. But it is a matter of regret that the Delhi government has not contributed to all these works. A six-lane highway from Sarai Kale Khan to Baroda-Mumbai highway via Kalindi Kunj, Mithapur, Faridabad, Palwal and Sohna has been constructed at a cost of Rs. 6,500 crore which is helpful in removing longer traffic jams on Mathura Road. A world-class convention centre has been built at Yashobhoomi Dwarka at a cost of Rs. 6,500 crore. The Union Government has constructed Asia's largest convention centre in Pragati Maidan. In the year 2014, the total metro network in Delhi-NCR was only 200 km long. Now this network has doubled. The Delhi-Meerut RRTS train covers the journey from Delhi to Meerut in just 45 minutes. It is a great achievement. But Delhi's roads are in a dilapidated condition, due to which pollution is increasing here. Delhi-Amritsar Katra Expressway will be connected to the K.M.P. expressway so that there is a separate route to approach the airport. The Government has allocated Rs. 1,168 crore for the development of the Karkardooma area in Delhi. Under the guidance of our Government, an International Sports Complex has been set up in Dwarka on which Rs. 572 crore has been spent. An education hub has been approved in Narela City. With the support and guidance of our Government, an international sports stadium and cricket stadium are being

established at Narela. For this, I want to express my gratitude to the Union Government on behalf of Delhiites. Under the guidance of the Union Government, 12 diversity parks have been developed on the banks of Yamuna. There are about 1700 unauthorised colonies in Delhi. About 60 lakh people live therein, most of whom are from Bihar and Uttar Pradesh. The Union Government has decided that all these 1700 unauthorised colonies in Delhi will be regularized, and civic amenities will be provided therein and all the residents there will also be conferred ownership rights.

SHRI RAVI SHANKAR PRASAD *seconding the motion moved by the Hon'ble Member SHRI RAMVIR SINGH BIDHURI said:* I would like to express my gratitude to him on behalf of the residents of 60 lakh unauthorized colonies of Delhi. Hon. Modi ji has taken a historic decision for 1700 colonies of Delhi. Every year 12 thousand people are dying in Delhi due to pollution. The smog towers installed in Delhi, on which 23 crore rupees were spent, are lying defunct. The public transport system of Delhi has been completely ruined. The roads of Delhi are broken. The government has also given three new colleges in Delhi. The East Campus of Delhi University is located in Surajmal Vihar. The West Campus of Delhi University has also been given in Dwarka. The foundation of a college in the name of Veer Savarkar ji has also been laid in Roshan Pura Najafgarh. The Aam Aadmi Party led Government of Delhi is not able to pay salaries to the teaching staff and non-teaching staff after the direction of the High Court. I have discussed the arrangements made in the field of education for the people of Delhi. 60 percent of Delhi's schools do not have principals, 40 percent of schools do not have vice principals and 70 percent of Delhi's schools do not have science education and 45 percent of schools do not have commerce education. We will regularize 25 thousand guest teachers in Delhi. There is a shortage of 25 thousand teachers in Delhi's schools. The Chief Minister of Delhi got Sheesh Mahal by spending Rs 179 crore. All 21 flats were demolished and made a part of the Chief Minister's residence. Delhi has been reduced to a miserable state. The government led by the existing Prime Minister provided Rs 8,500 crore to clean Delhi's Yamuna. Rs 8,500 crore was provided so that 24 sewage treatment plants could be built at the places where Delhi's 24 dirty drains fall into Yamuna, but not a single sewage treatment plant was built in Delhi. Delhi's Yamuna has become three times more polluted than it was earlier. An 11-kilometre stretch of Yamuna was cleaned. But the Yamuna became polluted and we all drink the water of this Yamuna only after treatment.

The central government provided more than Rs 7000 crore to Delhi Jal Board to end the problem of drinking water in Delhi. The people of Delhi are yearning for every drop of water. Delhi Jal Board collected seven and a half thousand samples and two and a half thousand of them failed. The accounts should be audited by the CAG. A new liquor policy was introduced in Delhi, about which it was said that it is a world-class excise policy. I want to tell that when this was being discussed in the House, I was the Leader of the Opposition. It was said that this new excise policy will make liquor easily available to the youth and women of Delhi. The commission of liquor contractors was increased from 2 percent to 12 percent. Liquor worth Rs 20 thousand crore is sold every year in Delhi. The time for selling liquor used to be till 10 pm, it was extended to 3 pm. The Aam Aadmi Party government of Delhi has looted Delhi, it has turned this Delhi into hell. On 8 February, under the guidance of Modi ji, BJP will form the government by winning more than 50 seats in Delhi. 75 years of the Indian Constitution have been completed. We are proud of the Prime Minister that he made a capable leader of a deprived tribal society the President of India. Ever since she has been the President, she has given a new height to the post of the President with her dignity and decency. Everyone is very proud of Her Excellency Draupadi Murmu ji. Rajendra Prasad ji came of a modest family, from Chhapra school, he topped the matriculation exam in Kolkata Board, also topped LLB in Kolkata University, topped BA Honors, became a very famous lawyer, practised in Patna High Court. He played a very important role in framing the Constitution. Nehru Ji did not want him to rise to the position of the President in 1952. The emergency was proclaimed without cabinet approval. If these people had their way, they would never have allowed Pranab Mukherjee to become the President of India. He worked with respect, and it is our government which gave him Bharat Ratna. After winning for the third time, the pace of development of the government has got a new direction. You have been accusing us for the last two or three years for changing the Constitution. First of all, you have to learn to respect the President, the custodian of the Constitution. The honourable President has talked about a new energy. She also expressed her grief over the tragedy that took place in Kumbh. We are proud that we have *Sanatan* culture in our country. The honourable President has also pledged to transform the country. She talked about it in her Address. 80 crore people are getting food, hundreds of lavatories have been built, Rs. 41,000 crore has been deposited in the accounts of 11 crore farmers, roads have been built in villages, these are the new programmes for the transformation of India which are being run without any scams. Whereas in the previous government,

we have seen all kinds of scams. Her Excellency, the President has talked about the economy of the country. In 2014, India's economy was a Fragile Five. Today, India's economy has reached the top five from the Fragile Five. Hon'ble President has talked about India's digital transformation. Programmes like Digital India, Make in India, Startup India, Standup India, etc. have been launched. Today, money is being transferred to your account directly through Aadhaar. The entire country utilized digital infrastructure during Corona. India's digital payments account for 50% of the world's digital payments. Her Excellency, the President, in her Address, spoke on foreign policy and defence policy. Today, Make in India is not only making Defence Products but is also exporting Defence Products worth rupees twenty thousand crore to other countries. Roads have been built from Ladakh to Arunachal Pradesh and army vehicles run on them. We conducted elections in Kashmir and today I am proud of the leadership of the Prime Minister. He has added a new honour to the daughters of the country because daughters of this country also come under '*Sabka Saath, Sabka Vikas, Sabka Prayas*'. There has been a big uproar over the formation of the Makhana Board in Bihar. Bihar is part of this country and I am proud that I am Purvanchali. Purvanchalis are settled in Delhi and across the country. Today we are celebrating the 150th birth anniversary of Sardar Patel. He died in 1950 but received the Bharat Ratna in 1991. Honourable President has talked about the renaissance of cultural consciousness. We will celebrate the 125th birth anniversary of Dr. Shyama Prasad Mukherjee. Today, the tricolour is being unfurled in Kashmir, it seems that Shyama Prasad Mukherjee's dream has come true. Rajendra Babu and Sardar Patel were not in favor of Article 370. Today, our Prime Minister has made a very important point of establishing the cultural centres of India, wherein the birth anniversary of Lord Mahavira, many cultural programmes in the memory of the great poet Saint Thiruvalluvar, the Kashi-Tamil Sangam, the Kashi-Telugu Sangam, the Saurashtra-Tamil Sangam etc. will be organised. This country will now progress by seeking inspiration from the concept of cultural nationalism. Today, it is necessary to change the politics of India which is stuck in vote bank politics. The Government is bringing good legislation related to the Waqf Board. The President's Address has reflected the inclusiveness, and confidence of India's economic development and a new resolve for defence-security. The country has now moved forward with positive thinking, creative thinking, Indian values, inspiration, and culture.

SHRI RAHUL GANDHI: The future of this country is going to be decided by the youth of this country. The youth of the country is yet to get a clear-cut answer to the problem of unemployment. I wonder how the introduction of much-hyped Make-In-India led to a decline in the manufacturing sector. Given the level of unemployment across the country, the Government must come up with some alternative vision to fuel the growth of the manufacturing sector as it has huge potential to generate employment for the youth. Both production and consumption are interlinked. If the first one is ignored, we will run into a serious problem. Today, the world is transforming completely thanks to technological innovation across sectors. There are basically four technologies that are driving this entire change in mobility- electric motors, batteries, optics and AI which are predominantly data-driven. In that context, I must highlight that unlike other countries, where data is owned by companies and social media entities which doesn't augur well for the security of the nation let alone other aspects. To all intents and purposes, we have to start building a production network so that we can get access to production data and thus mark our prominent presence across the world. Besides, we must guide our youngsters how to tread the path of technological revolution in the offing. For our security, for the future of our children, and for the future of our country, we have to build a production system and we cannot allow this revolution to go by. Coming to the Indo-US partnership, my submission is that the partnership should focus on how India and the United States can work together to take advantage of this revolution. We would talk to the youngsters in India and say to them that we want you to be partners in this revolution, we want to change the Indian banking system so that you can have access to it; we believe in you; we have trust in you; and we believe that you can take on the countries we have so far been dependent on. Concerning the Caste census, I would like to place on record that it has been carried out in Telangana and certain appalling facts have come to light that simply belies tall claims made by the power- that- be over a decade. I am sure that once the caste census is placed on the Table, we will know exactly how much of his country's wealth, how much of this country's power, and how many of this country's institutions are owned by 90 per cent population of this country. Whether you are thinking of the economy, weapons, production or healthcare, India should participate in this revolution. India should become the master of the electric motor, master of the battery, master of optics, and master of AI applied on top of that production system. Imagine, what we will do with AI, and what we will do with the social revolution in this country when we start to apply AI to the data that we get

from the caste census. On one side, revolutionizing the participation of Dalits, OBCs, and Adivasis in the ruling of this country, in the institutions of this country, in the distribution of wealth of this country, and, on the other side, there would be a parallel track, challenge the Chinese and participate in the revolution, defeat the Chinese in electric motors, batteries, solar panels, and wind. Now, I would like to mention one small but very important thing. This Constitution is supported by the vote of our people. In that context, I would like to highlight that there has been a massive difference in the number of electorates in the General Election and the election for the State Assembly seats in Maharashtra which apparently raises several questions. Also, the rules for selecting Election Commissioner have been changed. Earlier, the Election Commissioner used to be chosen by the Prime Minister, the Leader of the Opposition and the Chief Justice. Now, the Chief Justice has been removed from the Committee. So, there seems to be a calculated strategy. The third element of our President's Address would be a determined defence of India's institutions, of our democratic system, and a relook at our entire democratic framework and looking again at all the institutions that have been taken away from the people of India. And it is important that when you are giving a way forward to the nation, there should be clarity of purpose, there should be no hatred, no violence and no anger because these things are destroying our country.

SHRI NARESH CHANDRA UTTAM PATEL: While speaking in this House, first of all, I would like to recall the tragic incident that took place at the Maha Kumbh. I want to convey my heartfelt tribute to all those devotees. They had resolved to take a holy dip with all the faith and devotion of their life, but unfortunately, they met their fate due to administrative mismanagement and negligence. Maha Kumbh is not just a religious event, but a symbol of India's cultural and spiritual heritage. The kind of chaos that prevailed this time is not only unfortunate but also exposes the insensitivity and administrative mismanagement of the government. There is a long list of failures of this Government. Education, which is the foundation of a nation, has today gone into neck-deep corruption and every competitive exam has become a joke. All the tall claims made by the government on setting up the NTA turned out to be hollow. There is no mention of MSP guarantee for prices of farmers' crops in the President's Address. Today, the farmers of our country are stumbling from pillar to post. The kind of despair prevailing among the farmers in the country is very shameful for democracy. Today, there is a huge shortage of fertilizers at the time of sowing in Uttar Pradesh, DAP

is not available, urea is available in black, and farmers are not getting water, but the government has not paid any attention to it. Farmers in our district and in the state are ruined by stray animals, but they do not get any benefit under crop insurance. Prices are rising but the amount of five lakh rupees on accident insurance for the farmer remains the same today. Our demand is that the amount of accident insurance for the farmer should be increased to at least Rs 15 lakh. Today, there is no free irrigation facility in Uttar Pradesh, electricity has become expensive, and the prices of diesel and fertilizers have increased, due to which the farmers are frustrated. Paddy farmers are suffering in the case of paddy crops. Their paddy is being procured at a price lower than the cost price. Farmers are forced to commit suicide. Today, our MGNREGA workers are suffering the most. They do not get MGNREGA wages on time and their wages have not been increased. There is an imbalance between the consumer and the producer. The value of the rupee is continuously declining in our country. Our rupee is very weak. Foreign debt is constantly increasing in our country. There is also no mention in the Address about how to reduce foreign debt. The reservation of those who are backward, Dalit, minority and tribal has also been tinkered with. There was also talk of implementing the 'Nari Shakti Vandan Act'. But it has not yet been implemented.

DR. KAKOLI GHOSH DASTIDAR: There were millions of Indians who were preparing for the Maha Kumbh Mela that was supposed to take place after 144 years. Some of the poor people were saving money to go and take the *maha snan* on the Mauni Amavasya. But a tragedy occurred, yet the deaths were not condemned and no condolence message was given to the families of the dead. There is definitely a discrepancy between the number of dead bodies in the morgues as said by the doctors and the number of dead bodies or the people missing that we see. The same thing had happened in the State during the COVID-19 times. As far as the preparedness is concerned and the disaster management is concerned, the Government has failed. We had a Budget in which a lot of promises were made. But what about inflation? What about food inflation? What about support for the farmers? What about waiving off the loans for the farmers? Nothing is mentioned in the speech of the President. I am sorry to say that loans of the multinationals and the billionaires have been waived by the Banks but not that of the farmers. In the Address, it is mentioned that the number of colleges has been increased; the number of universities has been increased. But is it not an irony that there are no teachers? The number of teachers has not been increased. There is a mention that some drugs

have been made customs duty-free. That is definitely welcome. But there are many, many other drugs which need to be made custom duty-free. Also, there are certain equipment that are being used for the patients in different hospitals of the country that are charged 300 per cent customs duty. But nothing is happening in this matter. Regarding 'Housing for All', a huge number is being promised for three-crore families with a budget of Rs.5,36,000 crore. But more than 11 lakh families in West Bengal are suffering and spending their nights under the open sky since 2022. It appears that there is some kind of an economic blockade or some kind of economic betrayal for West Bengal from the Central Government. The President has said that there is a neo middle class which is coming up. There is no middle-class at all. It is because of inflation that the middle class is shrinking. There is food inflation in the country. And the Government has done nothing to take care of the middle class. You beat a lot of drums when you say that the Nari Shakti Vandan Adhiniyam was passed. But when the elections came, we did not see so many ladies coming from the Bharatiya Janata Party, neither during nomination nor being present in the House. Look at the state of affairs here where the Adivasis are neglected and all the other poor people are neglected. The Awas Yojana has not reached those people. The sanction was given in 2022 but till now, in 2025, the poor people have not received it. In the speech, The President lauds the daughters of the country by saying that they bring us medals. That is appreciable. But the hon. MP, sitting here, molested them. He was not punished. It is so shameful that his son has come back here. The speech is absolutely wrong. I would request that when the speech is written, then they should consider what they are writing for the Mahamahim Rashtrapati ji because it is coming from the highest Office. People are listening to her. They should not feed her with wrong information which goes against the ethos of our Constitution. The Global Hunger Index puts our country at 105th rank out of 127 countries. Regarding child wasting, it is the highest in the world. The children of different States are not getting enough to eat. During the 2014 elections, a lot of jobs were promised. Where are those jobs now? There is 46 percent of unemployment in the country. There is a telephone Public Sector company where 48,000 people lost their jobs. Was it done just to let one private telephone communication company thrive? Foreign Direct Investment has entered into insurance where people keep their hard-earned money. A person gets it at the end of the day or when he is not there, his family gets it. So, you have the FDI coming into that. You have the FDI coming into seeds. When the Seed Bill was passed, the farmers protested. Nobody listened to them. Is this a democracy where nobody

listens to the common people? And you just go on passing Bills. We also protested when the common NEET was brought. It was the National Eligibility Entrance Test. We requested that it be done in regional languages throughout the country because students used to study in their mother tongue and when they are applying for it in Class XI and XII standards, let them sit and write in their own language. But the Government did not listen. They have a common test for which many poor students cannot apply for the NEET. So, this also should be undone and they should be allowed to sit and write exams in their own mother tongue. Lakhs of crores of rupees have been lost by people through cybercrime. Who are these people operating this nexus or this cybercrime? This cybercrime is taking place at a large scale. We would request that the Government to take up cybercrime very seriously and look at it, so that the people do not lose their hard-earned money. For one whole year, Manipur is burning but our Prime Minister had no time to go there. He has time to visit the States where there is an election. There is an ethnic war going on and there is not a single word about how many square kilometres of India is occupied by foreigners. I do not want to name but foreign power is occupying parts of Arunachal Pradesh and parts of Ladakh. Why should we allow my motherland to be occupied by foreigners and bow down to them?

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UTPAL KUMAR SINGH
Secretary General

**Supplement covering the rest of the proceedings is being issued separately.

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NOTE: It is the verbatim Debate of the Lok Sabha and not the Synopsis that should be considered authoritative.

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LOK SABHA
FIRST SUPPLEMENT TO SYNOPSIS OF DEBATES
(Proceedings other than Questions & Answers)

Monday, February 3, 2025 / Magha 14, 1946 (Saka)

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

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SHRIMATI KANIMOZHI KARUNANIDHI: The President of India still believes in the diversity of this great nation. But the Government has divided society into us and them. Our Chief Minister has proudly proclaimed to the world, based on scientific evidence that Sivagalai village in the Tuticorin district today holds within it the proof of iron's melting and usage. The proponents of Hindutva ideology have this question, who is an Indian and who is not? It was clarified by V.D. Savarkar many years ago that a Hindu means a person who regards this land from the Indus to the Seas as his Fatherland as well as his holy land. I would like to underline what Sardar Patel has said that ours is a secular state, and we cannot fashion our politics in the way Pakistan is doing but this Government ensures in every possible way that the minorities of this country do not feel comfortable. The CAA, Triple Talaq, the Waqf Board Bill, the Uniform Civil Code, mob lynching etc. are unending examples of how you push minorities and make them feel threatened. In many of the BJP-rules States, you have coined a term, 'Love Jihad', where adult men and women are not allowed to get married to each other because they belong to different religious groups. And, their reasoning is that Hindus will become a minority in this country. India has a 14 percent Muslim population and almost 80 percent Hindu population. Creating false narratives like this is your way of politics. We have seen, in most of the BJP-ruled States, mobs assaulting minorities and in some States, the authorities themselves bulldoze Muslim homes and businesses. Attacks on Christian organizations and churches have escalated over the years. I got a copy of the English translation of the President's Speech. This speech has been studded and sprayed liberally with Hindi and Sanskrit phrases, which happen to be the names of the schemes or the policies of the Ruling Government, which are in slogans. You quoted

* Speeches made by other hon. Members have already been included in the Synopsis (Main).

‘Thirukkural’. I think that the only mention of Tamil Nadu or anything Tamil in the Budget was Thirukkural, nothing apart from that. The President in her speech proudly proclaimed that manuscripts are being digitized. I would like to bring it to the notice of this House that the Tamil manuscripts in Tamil University, Thanjavur are being digitized with the help of the British Library in London instead of the support of the Union Government. The National Education Policy imposes a uniform education policy disregarding the distinctive linguistic and educational priorities of States like Tamil Nadu, Karnataka, Andhra Pradesh, Kerala and Telangana. This Government has failed its citizens even in providing basic amenities such as food, employment, education, and shelter. You are holding a strangled hold over the media. There have been so many arrests without any rhyme or reason, and there is no protection for journalism and the media houses in the country. The Union Government is depriving the States of their rights and their fiscal autonomy. I would like to say, please learn from the Dravidian Model in Tamil Nadu which is inclusive.

SHRI SRIBHARAT MATHUKUMILLI: I would like to thank the hon. President for her address and focus my speech on the celebration of 75 years of our Constitution, our democracy and the Constitutional protection that we are all enjoying. I have studied and grown up in India. I have seen the diversity thriving in India. If we do not protect diversity, development is not possible. For the future of the State of Andhra Pradesh and the future of the people of Andhra Pradesh Janasena Party and TDP came together. We got a historic result of winning 164 seats in the alliance with a vote share margin that was never seen in the history of Andhra Pradesh for over 40 years. I am glad that people have shown up and have given us the much-needed relief to put the State back on track. I am thankful for all the support. We have won the elections. I feel that it is time to fulfil our responsibilities to restore balance and justice. The State needs hope for our citizens and our youth. As a team, we are going to work together to build a better Andhra Pradesh, to build a better India and a better democracy for all of us to thrive.

SHRI DILESHWAR KAMAIT: Under this Government, the country is moving forward on the path of economic progress. Today, the guiding mantra of the government i.e. 'Sabka Saath, Sabka Vikas, Sabka Vishwas and Sabka Prayas' seems to be materialized. By the year 2024, around 25 crore people in the country have come out of poverty. To provide medical facilities to 5 crore families and

citizens above 70 years of age under the Ayushman Bharat scheme is a commendable task. Pradhan Mantri Gram Sadak Yojana has contributed significantly to the development of the country. I would like to urge that all the 38 districts of Bihar should be included in the Government's Aspirational District Programme. All the sections of the society are equally benefited from the economic policies and schemes of the government. The government is committed to empowering the poor, youth, women and farmers of the country in order to have a developed India. With these words, I support the Motion of Thanks to the President's Address.

SHRI ARVIND GANPAT SAWANT: I express my deepest condolences on the accident in Prayagraj and the passing away of former Prime Minister Dr. Manmohan Singh. Respected Shri Manmohan Singh ji had a visionary insight. The present Government is implementing the GST and Aadhar card concept of Shri Manmohan Singh. He kept India's economy strong even in the then-global crisis. Schemes like Pradhan Mantri Awas Yojana, Housing for All, Pucca Houses and Tap Water Supply do not exist in Mumbai. No one is getting a permanent house today. The people of BDD Chawl in Shirdi will not get the benefit of a pucca house. Encroachment on government land is increasing. The funds under the Kisan Samman Yojana should be increased. Even today there are many villages where there is not a single teacher. Today, the new generation of children who are ICSE students do not know the names of Chhatrapati Shivaji Maharaj, Rana Pratap Singh, or Guru Gobind Singh Ji. This is the system of education! Even now, the old people are getting pensions of 1,500 or 1,200 rupees. Their pension is not increasing. Recruitment in government services has been closed for the last several years. BSNL and MTNL are still providing services in rural areas. The Mumbai-Goa road, which runs from Parnvel to Mangaon, is yet to be completed. The forest area of Goregaon was ruined by the construction of the metro rail. The entire country is developing but the development of Maharashtra is at a standstill. All the companies from Maharashtra are going to Gujarat. It is very sad to take companies from Maharashtra to Gujarat. The office of the International Financial Services Center was shifted from Mumbai to Gujarat. Medicines are not available at GS Medical College. The MRI and CT scan machines are switched off. Mumbai's Mahatma Gandhi Hospital has been closed for the last several years. The building of Mahatma Gandhi Hospital should be handed over to Tata Hospital because there is a lot of crowd there. The rule has been changed by the Election Commission. The

government is not installing CCTVs there. I request the Government to work on the Mumbai Port Development Board.

DR. AMOL RAMSING KOLHE: Hon. President in her address mentioned about the Maha Kumbh Mela being held in Prayagraj. In the same way, mentioned a lot about the middle class. Our economy is in the 5th position, but we are in the 141st position in the per capita GDP. There is 5 to 18 percent GST on daily use items, there is also a health and education cess, there is also GST and road tax on own cars, inflation increases continuously, but the salary does not increase in the same proportion.

SHRI SHRIRANG APPA CHANDU BARNE: This address is a document that shows a direction for our country, highlighting the success of the Pradhan Mantri Awas Yojana. This year, about three lakh houses are to be given to poor people. Our government is helping the farmers to get their produce and fair prices. Under the Make in India, PLI scheme, Digital India and Atmanirbhar Bharat campaign, the government has promoted manufacturing and start-ups. In the field of infrastructure, the completion of the Udhampur-Baramulla-Srinagar rail project is a historic step.

DR. FAGGAN SINGH KULASTE: Hon'ble President's Address mentioned the poor and the schemes meant for the welfare of the poor. Earlier about 4 crore people were homeless. Now 4 crore houses have been built. During the last Budget, the allotment of a further three crore houses was made. Today Dharti Aaba Janjatiya Gram Utkarsh Abhiyan is launched for the 5 crore tribal people. For this provision of Rs. 80 thousand crore has been made. Under the 'PM-Janman' scheme the Government accorded the status of the special tribe to 75 primitive tribes. Under Pradhan Mantri Gram Sadak Yojana the Government has decided to connect every village with Pucca roads. This could have been done earlier also. This could have been done earlier also. The seats for medical students have been increased. The number of MBBS seats in our country was 50 thousand earlier, now we have increased these seats by 75 thousand after the year 2014 in 2015-16. We have added 25 thousand more PG seats. When the Ayushman Bharat Scheme was announced, the target was to benefit 50 crore people. But now about 75 to 80 percent people of the entire country are getting the benefit of this scheme. In the rail sector work related to gauge conversion is being carried out, and the number of Superfast trains like Amrit Bharat trains is increasing day by day. From

the economic point of view earlier our ranking was 11 and now we are in fifth place. India will acquire third place in the world economy in the coming years. Under the Ujjwala scheme, ten crore gas connections have been provided free of cost to needy people. Providing 80 crore people with free ration is a big vision. This Address reflects the vision of our Prime Minister and our country. In Aushadhi Kendra subsidy of up to 80 percent is being provided. Before the year 2014, about 1 crore 34 lakh women worked under SHG now the number of such women is more than 10 crore. The Government has decided to provide direct employment to 10 lakh people. Today through DBT money is being directly transferred to the accounts of crores of people. Today in railways, airports, air services and ports, in every sector infrastructure-related work is being carried out on a large scale creating employment opportunities for the people. It is decided to make the country T. B. free. To provide irrigation and drinking water facilities in drought-prone areas of the country Hon'ble Prime Minister launched the Nal-Jal Scheme. Under the historic river linking project, the Ken-Betwa link project at a cost of Rs. 44 thousand crore has been started. The Government has accorded priority to tribal people. More than 470 Eklavya model schools have been opened. Today 1025 lakh tribal children are being imparted school education. As many as 30 new medical colleges have been opened especially in tribal areas. The 125th birth anniversary of Bhagwal Birsa Munda is being celebrated as Janjatiya Gorav Diwas across the country. The abrogation of Article 370 will benefit the people of Jammu and Kashmir.

SHRI RAJESH VERMA: The President's address is a constitutional obligation. The Government is spending Rs 5,36,000 crore to build new houses under the Pradhan Mantri Awas Yojana. In my parliamentary constituency alone, about 40,000 houses have been approved. Today, 55 crore people are getting free treatment under the Ayushman Card Scheme. The government has approved Rs 70,000 crore under the Pradhan Mantri Gram Sadak Yojana. Our Government built 12 crore toilets under the Swachh Bharat Abhiyan and provided gas connections to 10 crore households under the Ujjwala Yojana. It is a matter of pride to say that today this Government is providing ration to about 80 crore people. We thank a lot the Union Government for continuously supporting Bihar. This changing Bihar will create employment on its own in the coming times and will also establish industries that gradually strengthen itself economically and save Bihar's identity.

SHRI UJJWAL RAMAN SINGH: To recite the name of Baba Saheb Bhim

Rao Ambedkar is not a fashion, but it is the faith of every Indian. Dr. Bhim Rao Ambedkar was the great man, who gave a magnificent Constitution to India, and today we are all fighting to save his ideas, to save the Constitution of India. I deeply mourn the tragic death of devotees in the Kumbh Mela. The government of Uttar Pradesh did not make arrangements for the devotees. They had to walk about 30 kilometres on foot. There is no arrangement of toilets, drinking water or shelters for staying there. There occurred stampedes at three places. The government of Uttar Pradesh is not ready to disclose the number of people who died there in stampedes. I would like to state that the main reason for this incident was the closure of 30 commuting bridges. There was only one route open for commuting to and fro. Due to this, this system collapsed. The police administration failed to handle the situation. I want to say that this was not a VIP mela, it is a mela of common devotees. This is the Mahakumbh of common devotees. The rate of unemployment increased from 8% to 8.3%. Capital expenditure has fallen to 37 per cent in the last six months. In 2003, the value of one dollar was 46.5 rupees and in 2013, 56.60 rupees, i.e. an increase of 10 rupees in 10 years. In the last 12 years, the value of the dollar has increased by 30 rupees. I want to tell you that if the income of a person is not increasing, then you are reducing the income tax. You claim that India is the third largest economy. Our per capita income is US\$ 2,480. If we have to become a developed country by 2047, then our per capita income should be \$ 12,500. Today our GDP growth is 5.6 per cent. Even if we achieve a 6.5 per cent GDP growth rate, we cannot reach \$12,500 per capita income. There is no arrangement of drinking water in Badokhar Nyaya Panchayat. In Shankargarh Nyaya Panchayat, people have to face an acute shortage of water in summer. There is no provision of irrigation water in the Manda block. Which type of developed India do you want to build? Today we have such a developed country where the rich are getting richer and the poor are getting poorer.

***SHRI SUNIL DATTATREY TATKARE:** I am really pained to listen to the speeches of opposition party leaders on the motion of thanks on President Address. I would like to thank our Hon'ble Prime Minister Shri Narendra Modi for upholding the democratic values enshrined in our constitution written by Dr. Babasaheb Ambedkar. Today, our party leaders are talking about the One Nation-One Election. This is not a new concept. After independence, we used to hold National and State Assembly elections at the

* Original in Marathi.

same time. But, this was disrupted in 1971. Today, we need a 'One Nation-One Election', but the opposition is opposing it intentionally out of fear and insecurity. The people of Maharashtra have given the mandate to the NDA. Still, the frustration of the Opposition has not gone. I have been in politics for the last 40 years. Our Prime Minister is a world-class leader and he belongs to the OBC category. I also belong to a very small OBC community. I would like to congratulate our President of India and Prime Minister too for taking India on the path of overall and inclusive progress. Very soon, we are going to become the third-largest economy in the world. I would also like to mention here that there is no threat to our constitution because it is eternal. Our Prime Minister relentlessly trying to strengthen our country through our constitution.

SHRI VIRENDRA SINGH: In the President's Address, there was no concrete plan to increase the income of the farmer, to provide fertilizers, seeds, and medicines for agriculture at economical prices, to reduce GST on agricultural machinery. There were no measures to waive off loans to farmers and to give relief to tenant farmers in the address. I demand that the government should formulate a concrete scheme for the welfare of the tenant agricultural labourers and for the maintenance of their families in case of the death of a farmer. Crores of devotees who had come from nearby districts to take a dip in Prayagraj and have darshan of the Baba waited on the ring road for nearly thirty hours, but the government was so insensitive that it did not even arrange for their food and milk for their children. There is no infrastructure, court building, or place for advocates to sit in Chandauli district even today, nor does any train stop at the stations there. It is requested that the government identify sports talents among the people in the tribal and forest dwellers areas of the district and build a stadium there. The condition of canals in Chandauli district is dilapidated because of lack of repair, due to which irrigation is not done properly. There are no hospitals and qualified doctors in our district, there is no arrangement for emergency treatment. I demand from the government that agro-based industries and a sugarcane sugar mill should be set up there so that farmers will benefit from it and youth will also get employment. I demand that a green road and an expressway should be constructed to connect Varanasi with Ayodhya.

SHRI E. T. MOHAMMED BASHEER: I understand that even though we have said so many things, we have forgotten the ill fate of the downtrodden section and the marginalised section of society. The entire democracy is in the doldrums.

Law-making in this House has become a mockery. Similarly, the Executive is in a deplorable condition. The judiciary also is moving like that. Similar is the case with the freedom of expression, and freedom of the media. You have not even mentioned a single word or a single sentence about the minorities in this country. Legislations are made against them. There are atrocities against the minorities. Nobody is there to question this. The Government is watching as a silent spectator. The Waqf Act is only to victimise the minorities. You have to realise one thing that in this country, you are taking a partisan attitude. It is a very sad thing. When you are talking about balanced development and when you are distributing the wealth, programmes, projects, etc. there also there is a partisan attitude. Kerala is my own home State. Your plans; the speech of the hon. President; and your Budget, are totally ignoring the State. I express my vehement objection to this negative stand taken against Kerala. I would like to say one more thing which is about Haj. Calicut is the biggest embarkation point for Haj. After U.P., Calicut is the biggest embarkation point. Cochin, Kannur and Kozhikode are embarkation points. The flight charge at Kozhikode is above Rs. 40,000. What is the justification? You have to find out a solution for that. What I am saying is that there may be politics; there may be a fight over an ideology, but justice should be ensured.

DR. ANGOMCHA BIMOL AKOIJAM: I was expecting the President's speech to mention something on Manipur. But call it arrogance or a reflection of a peculiar form of 'Rashtriya Chetna' followed by the Ruling Party, they have chosen to remain silent in an effort to make the crisis invisible to the rest of the country as well as to the globe. Their attitude and response to Manipur is nothing but a specific form of reflection of their general conception of what this nation is all about. The nation has a stratified population. But this government is pushing for a kind of imagination of a nation which is cultural and organic in nature. So, there is no surprise that today we have a party which swears by the nationalist ethos and you have none of the Members from the Muslim communities which constitute 15 per cent of the population. That is the reflection of the imagination of the nation. It is a similar kind of exclusion that you have continued through your response to the crisis in Manipur. We had the shortest Assembly session in August 2023 which barely lasted less than half an hour. Instead of discussing the crisis, the Assembly was cut short. The leaders of the Government in the State say that the police did not report to the hon. CM and the Home Minister. To whom are they reporting then? For instance, the CM says that some part of Manipur is under my command

and some part of the State is under the command of the Union Home Minister. There are images where the Central Armed Police Forces stopped the Manipur Police from responding to armed attacks on innocent villagers. The dignity of the elected Members, the authority of the Assembly everything has been subverted by this Union Government in Imphal. People have been killed. Children and women have been assaulted. We have seen the situation of hostages. I, as an MP, cannot go to some parts of Manipur. People are not able to go everywhere. The Chief Minister himself cannot go to certain places. Some MLAs belonging to tribal groups cannot come and attend the Assembly and we think that Article 19 is working in the State of Manipur and we are celebrating the 75th year of the Constitution! Where is Article 19? There are still thousands and thousands of people in relief camps. Partition is a living reality in the State of Manipur and we think the constitutional order is intact in the State of Manipur! In the valley areas, there are armed groups which are reportedly nurtured by political leadership from the Ruling Party. We talk about progress and development in Viksit Bharat. I must inform the House that the highest inflation rate in the country today is in the State of Manipur. All the small-scale, medium, and micro-entrepreneurs have shut down. People are not able to travel because of this communal violence. The flight fare is soaring to the sky. I draw the attention of all our Members cutting across party lines to please respond. We need a JPC to inquire into this crisis and do justice to the people of the State of Manipur.

SHRI BALASHOWRY VALLABHANENI: The hon. President's Address is a visionary blueprint of the country's path towards building a Viksit Bharat. The President's Address has highlighted various initiatives, programmes and schemes of the Government. I only wish to focus on two issues. The first is, the interlinking of rivers, and the second is the construction of shelters to protect people from cyclones. The linking of the Godavari and Krishna rivers in Andhra Pradesh also needs to be taken up. This would provide irrigation to an additional three lakh hectares of land, stabilizing 9.1 lakh hectares of area. Importantly, it will provide drinking water to 80 lakh people of Uttarandhra and Rayalaseema districts, and 20 TMC water for industrial use. So, I appeal to approve this Project and provide the required funds in the form of a grant to complete this project which would make Andhra Pradesh a drought-proof State in the country. My entire Lok Sabha Constituency of Machilipatnam in Krishna district is prone to floods, and cyclones have become the order of the day. Whatever cyclone shelters are there, they are

old and have been damaged. Therefore, I appeal to the hon. Prime Minister, who is also the Chairman of the NDMA, to get the new cyclone shelters constructed in Machilipatnam and Diviseema regions. I believe that we will definitely achieve our dream of *Viksit Bharat*.

SHRIMATI MALVIKA DEVI: Our Hon'ble President is getting respect worldwide. However, in our own Parliament, some members are not showing the same respect that the world shows her today. There is no harm if our President is reiterating all the development works that took place after 2014. A huge amount has been allocated for Pradhan Mantri Awas Yojana and PM Samman Nidhi Scheme in recent months. Remarkable development works have been noticed under Pradhan Mantri Sadak Yojana. A total of 71 Vande Bharat, Amrit Bharat, and Namo Bharat trains have been started. The dream of 'Viksit Bharat' is being realized. This Government provided 'toilets' to each household. Today 1.5 crore people undertake air travel because of the 'Udan Scheme'. Jan Aushadhi Centres have been opened. 91 lakh self-help groups have got employment under National Rural Livelihood Mission. Nari Shakti Vandan Act and Drone Didi Scheme have uplifted women. 10 lakh permanent jobs have been given. 1.5 lakh Start-Ups have been started. 10 thousand crore rupees have been spent on Vigyan Dhara Yojana. Make in India, Made in India is going ahead. Today we are being recognized globally. India is leading in real-time digital transactions. The first deepwater mega port has been approved. Metro projects are ongoing in Delhi, Pune and across the country. Cancer drugs have been exempted from customs duty. Modi Ji is working unparalleled for tuberculosis eradication. The MSP for Kharif and Rabi have gone up. Mission Mausam has been launched. The government has undertaken initiatives for the preservation of tribal heritage. Today Jammu-Kashmir is developing all around. We are strengthening self-reliance, and self-employment by establishing a defence industrial corridor. Even the elimination of left-wing extremism has also started. In other words, India is developing in the true sense.

DR. KALANIDHI VEERASWAMY: It is sad to note that the 17th Lok Sabha and the 18th Lok Sabha have not had a Deputy Speaker. The Deputy Speaker is a Constitutionally-provided post, which has to be filled. Mahakumbh, which happens once in 144 years, has reported 30 deaths and 60 people injured. Whenever a major calamity of this extent happens in this country, we expect the Home Minister to come and give a statement in this house to mention what exactly has

happened and what measures have been taken for relief and for the support of the people over there. This Government claims themselves to be a Hindutva Party but they do not care about the people who have died over there. The Government claims that they are providing funds for the 'Housing for All' scheme but most of the amounts have been sanctioned by the State Governments. About Chandrayan, we are the first nation to land on the south pole of the moon. The development of a nation is not based only on one particular event. You have to see how train accidents are happening due to derailment or collisions in the country. We are losing so many lives and the Government is mum about that. We have seen in the past when some major calamity happens, the concerned Minister takes responsibility for it and steps down. But here, we are not even bothered about the loss of lives. We are comparing ourselves with developed nations like Japan. They have been running 'Bullet Train' for several decades. Not even a single instance of fatality or minor crash has ever happened. A developed nation has to have a per capita income of 15000 US dollars. While China has 6500 US dollars, on the contrary, we are at a paltry amount of 2500 US dollars. The Government says that we are going to achieve the target of five trillion dollars by 2030. If you achieve five trillion dollars, your per capita income will only be 3250 US dollars. I cannot understand how the Government can say that they are working towards a Viksit Bharat. The developed nations are developing things like Facebook, Instagram and Twitter which generate a lot more revenue. I hope the country will focus on developing artificial intelligence. We will be able to achieve heights of growth by 15 percent or 20 percent. Our Hon. Chief Minister has brought out a book called 'Antiquity of Iron' which is translated into Tamil – Irumbin Thonmai'. This pushes the Iron Age back to 3,450 BC. There was no mention of it in the President's Address while it is a proud moment for the whole of India. China has an economy of almost 18 trillion dollars or more. We are struggling to achieve five trillion dollars while you are talking about making India 'Atmanirbhar Bharat'. But sadly in the last 10 years, our trade deficit was 600 US billion dollars. The Hon. President in the last line of her address told that this is a country of 140 crore people, but the Government is not behaving in such a way. The Government has ensured that the minorities, the Dalits and the other communities, are oppressed. You are treating us as though India has only 60 crore people and you are neglecting all of them. You are pushing the Muslim community of 20 crore people to the brink where you are inciting their emotions, which is not healthy for this nation.

DR. RAJKUMAR SANGWAN: the Hon'ble President, in her address, discussed India's development journey, Government policies, and concrete steps taken for the future of the country. She showed the Government's commitment towards making India a strong, self-reliant and prosperous nation. In the address, it was told that through the Digital India campaign, Government services have been made simple and transparent. Every aspect of development has been linked to digitalization, which is bridging the gap between rural and urban areas. The schemes run by the Government are helpful in providing employment and new opportunities to the youth. Campaigns like Start-up India and Make in India have promoted innovation and entrepreneurship in the country. Steps taken to improve the condition of farmers and increase agricultural production were discussed. The target was set to double the income of farmers through modern agricultural techniques, better irrigation facilities and crop insurance schemes. The President also said that the present Government is working on the principle of reform, performance and transformation. It is not only making administrative work efficient but is also increasing India's reputation on the global platform. India has taken important steps for green energy and sustainable development; these policies will not only make India self-reliant in the field of energy but will also play an important role in environmental protection. The Government has approved the constitution of the Eighth Pay Commission, which will benefit millions of Government employees.

Sir, I hail from Uttar Pradesh, and many honourable members discussed the Maha Kumbh. Hon'ble President has expressed grief over the accident that happened there, condolences have been expressed to those who lost their lives. In the year 1954, an accident happened in Kumbh, and thousands of people lost their lives. A similar incident happened in 1989. Today, honourable Chief Minister Yogi Adityanath Ji is organising the Maha Kumbh successfully. Maha Kumbh is a festival of our faith. I am troubled by the fact that such incidents had happened in 1820, 1840 and 1854. At that time, there was British rule. Incidents had happened at that time too. On the same day, an incident happened in my constituency, Bagpat. That day, there was a religious event for the Jain community. The incident happened and 10 people lost their lives and 70-80 people were injured. The state Government immediately took cognizance of it. The injured people were treated in big hospitals in Delhi, Noida, Ghaziabad and Meerut. The Government expressed condolences to the families of those who lost their lives and also announced to help them financially. Today, our state Government, the respected Chief Minister is also working with full dedication to ensure the successful organisation of Maha Kumbh.

I would like to thank the Hon'ble President for discussing the efforts made to make India a developed nation.

SHRI AGA SYED RUHULLAH MEHDI (SRINAGAR): It has not been mentioned in the Presidential address what losses were caused by the removal of Article 370 in Jammu and Kashmir and what were the benefits of having Article 370. On account of having Article 370, Jammu and Kashmir was not a backward state and due to this, Jammu and Kashmir was counted as the sixth princely state in the Human Development Index. The Human Development Index of Jammu and Kashmir was 0.712 during the time of Article 370, while that of Gujarat was 0.677, which was less than Jammu and Kashmir. Haryana was 0.702, Uttar Pradesh was 0.596, Madhya Pradesh was 0.606 and Bihar was 0.72. In the last survey of the country, the poverty rate in Jammu and Kashmir was 10.3 percent, while in Gujarat it was 16.6 percent, in Uttar Pradesh it was 29.4 percent, in Madhya Pradesh it was 31.7 percent and in Bihar, it was 33.7 percent. Despite Article 370 in Jammu and Kashmir, the poverty rate was only 10.3 percent over there. During the years 2009 to 2016, the life expectancy rate in Jammu and Kashmir was 73.5 whereas in Gujarat it was lower i.e. 68.5. In spite of having Article 370, the gross enrolment ratio was the highest among all the princely states at 30.9 percent. If we talk about income, Jammu and Kashmir was even better than Gujarat. Statehood should be restored. You have made promises regarding the restoration of statehood, you have made promises in the Supreme Court.

DR. ALOK KUMAR SUMAN: The President's address has highlighted every aspect including economic reforms, infrastructure development, progress in health care, education, digital economy, renewable energy, rural development and space. During the last ten years, India's economy has grown by 90 percent. Due to the efforts made by the Government, 25 crore people in the country have been raised above the poverty line. The Government has now increased the MBBS and MD seats to 1 lakh 80 thousand. We are also getting prepared as the food basket of the world. The country has set a target of generating 500 Gigawatt renewable energy by the year 2030. The Government is determined to ensure the participation of the people belonging to SC, ST and OBC categories in outsourcing government jobs or consultative services. If rules are framed in this regard, the upliftment of Dalits, tribals and the neo-middle class shall certainly be accelerated. I would like to urge

the Government to accelerate the programs so as to fulfil the dream of the common man across the country.

***SHRI S. VENKATESAN:** While talking on the President's Address I must say that this Government is ignoring the needs, rights and pride of the Tamil Nadu government. Only a metro rail network of 54 kilometres is operational in Tamil Nadu. Where is the metro rail network for Madurai and Coimbatore? The Tamil Nadu government has been raising these questions time and again. We also raise this question in this august House. But the Union government has failed to answer these questions till now. It was mentioned in the Address that the private sector will be allowed to get into mining activities of rare mineral wealth. I humbly request in this august House to screen the documentary film produced by Tamil Nadu on the finding of the existence of iron technology in Tamil Nadu about 5300 years ago. Similarly, Governors are making the rights of the State Government a question mark. They think of themselves as kings of a small kingdom. I want to categorically stress that if the Government want to bring this House under the control of one particular language, the representatives of other major languages in this House would never ever allow it.

SHRI VARUN CHAUDHRY: The present government of the country, instead of solving the problems of the country, diverts the attention of the people. The road map for a developed India has not been given till date. "Amritkaal, Vishwa Guru", all these are just talks to divert attention - sometimes in the name of religion, sometimes in the name of caste. More than 80 crore Indians are not able to earn enough for their food. The most malnourished children in the world are in India today who are the future of our country. The wasting rate is 18.7 percent. Our country ranks 140th out of 188 countries in GDP per capita. Youth are leaving the country, drug addiction is increasing, women do not feel safe, the most road accident deaths in the world occur in India, farmers have been stopped on the roads, there is no talk on inflation or unemployment, nor is there any talk on Manipur. There is ambiguity on "one country-one tax." Passenger trains were stopped, through which the common men of the country used to travel and earn their livelihood. Fiscal deficit and liabilities are increasing, So by the year 2047 our India will become a debt-ridden India. There was talk of providing two crore jobs per year but in two years, they are being praised for providing ten lakh jobs. Money is

* Original in Tamil.

being spent in the name of Swachh Bharat but cleanliness is still not visible anywhere. There is no program for the upliftment of scheduled castes, the budget for infrastructure was about two lakh crore rupees which has now become 11 lakh crore rupees in 10 years. The money for the MPLAD scheme is only five crore rupees since 2011. I request that the government of the country should listen to the countrymen, solve their problems, and not try to divert their attention.

SHRI SAUMITRA KHAN: I was elected an MP in 2014, the Finance Minister was saying that digital payments would be a complete flop. But now, most of the digital payments are used by farmers, labourers, auto drivers, vegetable vendors and at grocery stores. If we go to Mumbai, we will see the Sagarmala project. We are able to travel by road from Kanyakumari to Kashmir. There is a metro rail project in Kolkata through which we will be able to travel from Howrah to the airport. We can travel by road through the National Highway from Siliguri to Sikkim. The Government of India is working everywhere. Today, under the Udaan scheme, 1.5 crore passengers are travelling by flight. Today, a lot of people are doing business under My Bharat Portal, Aatmanirbhar Bharat and in Start-up India. My request is to seal the Bangladesh border. A lot of Rohingyas are coming to Delhi from Bangladesh and Naxalites are working there. The Trinamool Congress is giving land to Rohingyas to live. The CAA has been implemented, I also want NRC to be implemented. 80 crore people get ration, we do not discriminate between Hindu-Muslim in it.

SHRI RAJA RAM SINGH: First of all, I pay tribute to those who lost their lives in the Maha Kumbh. Recently, hundreds of people died during religious events in Madhya Pradesh and Gujarat. These incidents seem to be taking place in a strategical manner. In the recent past, the 13-month farmers' protest in the country caused the deaths of 750 farmers. The Government had to withdraw the laws passed in this very House. Now, the Government is trying to implement the same laws by implementing a new policy called NPFAM (National Policy Framework on Agriculture Marketing). This intends to allow multinational companies to dominate the marketing of the farmers' produce. In order to protect the farmers, they need to be paid C-2 plus 50 percent as per the recommendations of the Swaminathan Commission. In Bihar, 34 percent of the people have an income of less than even six thousand rupees per month. There are 63 percent people with an income of Rs 10,000. Therefore, Bihar needs to be given a special status. The Sone Canal has

contributed significantly to the agricultural economy of Bihar and of the country. I demand the construction of the Indrapuri dam, Aurangabad-Bihta railway line, Dehri-Japla rail line, and Dehri-Ballia new railway line. Daudnagar and Dehri districts are proposed to be created. There is a popular demand for the construction of Suara Airport and the improvement of medical colleges in Dudhaila, Dehri and construction of new medical colleges. This Government protects corporate interests. Corporates take contracts to cut the trees worth Rs. 50 lakh but instead they cut trees worth Rs. 3 crore. They have exploited all the mineral resources. The environment is in danger. So, please discontinue this model. It is leading India towards destruction. Our environment is in crisis and agriculture is being destroyed.

DR. RAJ KUMAR CHABBEWAL: I would like to thank you for giving me the opportunity to speak at the Hon'ble President's Address. The Government of Punjab has extended reservation in the Office of the Advocate General. This kind of reservation is not being provided anywhere in the country. It should be implemented in other States of the country and in the Union Government as well. It is proposed to provide free of cost education to Dalit students of Delhi abroad. This is a grand vision. People are getting electricity, water, education, and medicine, all free of cost and women are getting the facility of free travel in Delhi. A little work remains to be done for Yamuna and that has to be completed.

ADV. CHANDRA SHEKHAR: I thank you for giving me the opportunity to speak on the President's address. The country needs a caste-based census because if the census is conducted, data will be generated and the Budget will reach the needy people and they will benefit. Earlier, SC and ST used to get land. Many Governments allotted land on lease. Those lands were first occupied by the strongmen and now the Government is also snatching those lands. SCs and STs living in the cities should be provided with residential leases. SC and ST children used to get Scholarships, but due to disputes between the Centre and the State Governments, scholarships do not arrive on time. This causes mental torture to them and they are harassed by the school and college administration. Therefore, these children should be given admission. Hostels should be renovated across the country. OBC community should get reservations in the Legislative Assembly and Lok Sabha. This is a major step towards social equality. OBCs should also get reservation in promotions like SC and ST categories. Government autonomous institutions should also have posts equivalent to Government departments. Today

journalists are not safe. Farmers have no legal guarantee of MSP. Due to the violence, Muslims in Sambhal are living in fear. The Government should stop arresting innocent people. The illegal occupation of Tathagata Buddha's enlightenment land should be removed and handed over to the followers of Buddhism. The Government should take care of everyone and among them, the poor should be taken care most. There should be no business and looting in the name of religion.

SHRI GANESH SINGH: Through the PM-Gatishakti Yojana, infrastructure development work is being carried out in the country from Jammu and Kashmir to Kanyakumari and from Kutch to Kohima, without any discrimination or bias. The biggest challenge of the country is poverty. In 10 years, 4 crore houses were built for the poor and a pledge has been taken to build 3 crore more new houses. Free food grains are distributed to 80 crore poor people. 50 crore people were given free treatment facility worth Rs 5 lakh and the work of connecting senior citizens above 70 years of age with the said medical facility has also been started. In Madhya Pradesh, free ambulance and air ambulance facilities have been provided to Ayushman card holders. Free LPG cylinders have been provided to 10 crore households. Toilets have been built in 12 crore houses. 25 crore people have come out of the poverty line for the first time. Under the PM Gati Shakti Yojana, a new provision of Rs 11 crore has been made to accelerate the development of infrastructure. Roads have been built everywhere. Modern facilities are being provided for rail travel. World-class railway stations are being built. Vande Bharat and Namo Bharat trains are being manufactured in India. 100 airports have been included in regional flight service. Satna airport is also ready and its length should be increased. A night landing facility should also be provided there. A medical college is being built in every district. More than 100 industrial parks have been announced. MSMEs are being promoted. The world's largest tunnel and cable bridge has been built in Kashmir. The North-East is being connected by air, road and rail. Work on Madhya Pradesh Ken-Betwa Yojana has started at a cost of Rs 44 thousand crore. A provision of Rs 12 thousand crore has been made for the Parvati-Kalisindh Project and Polavaram Irrigation Project. 75 thousand medical seats are being increased. Sports universities, agricultural research universities, new AIIMS, and IITs are being set up. Tribhuvan Cooperative University is also being established. In the new education policy, education will be imparted through 13 Indian languages. 25 thousand new villages will be added under the Pradhan Mantri

Gram Sadak Yojana. Through the Dhan Dhanya Yojana, those villages where agricultural production is low have been included. Work has been done to make 2.5 lakh panchayats digital by laying optical fibre lines. More than 1000 km of metro train route has been prepared. 100 industrial parks are being built. A target has also been set to provide internships to youth in five hundred companies. Vidya Lakshmi Yojana is being introduced for meritorious students. Today, about 10 crore women are associated with self-help groups and bank transactions worth more than 9 lakh crore rupees have been conducted for them. Lakhs of youth are joining through the 'My India' portal. Ten lakh permanent jobs were provided during the last two years. Mudra loans were also increased. There has been a digital revolution in the country. More than 50 percent of transactions in India have become digital. The eighth pay commission for central government employees has been formed. Those having income up to Rs 12 lakh are exempted from tax. The National Commission for Backward Class was given constitutional status and the scope of the creamy layer was increased.

***SHRIMATI PRATIBHA SURESH DHANORKAR:**

In the President's Address there was a mention of the extension of PMAY. But I am sorry to say that the Aid under this scheme has not been released yet and it is always distributed very late. The monetary assistance given is very meagre in rural areas in comparison to urban areas. As regards the Sampatti card, the fact remains that farmers in my district have not received permanent ownership rights. The youths are not getting the jobs. No new trains from the tribal district of Chandrapur have been started. So, it is my request to the Government to restart the trains for Pune and Mumbai which were discontinued during the coronavirus pandemic. Cybercrimes are on the rise. The Central Government needs to make a concrete decision about the pension benefits to the government employees. There is an urgent need to implement 'Shakti law' in Maharashtra to grant equal rights to women. The crop insurance benefits have not been credited to the farmer's account. This issue of MSP is also still pending. My district is a mineral-rich district with deposits of iron ore. A steel hub is there. Given that air connectivity is very much needed there. Many goals were set about modern and self-reliant farming in the President's Address, but in reality, the story is altogether different. No relief reaches to the poor and needy farmers in the event of natural calamities. Jal Jiwan Mission has provided no benefits for irrigation and drinking water

* Original in Marathi.

facilities. MPLADS Fund should be increased up to Rs.30 to 40 crore. This President's Address depicts only the hollow promises of the Government. So, I oppose this Motion of thanks on the President's Address.

***SHRI BALYA MAMA SURESH GOPINATH MHATRE:** Maximum tax collection is generated from Maharashtra. But every time Maharashtra is ignored and injustice is done to Maharashtra State. Secondly, the bullet train route is passing through my Lok Sabha constituency. Its car shed is also situated in my constituency. Thousands of crores have been spent on this project. However, there are cases of corruption in this Mega project. There are rampant cases of improper valuation of lands and structures related to this project. These corruption cases must be unearthed. Late Nana Shankarsheth is regarded as a pioneer of the railway system in India. He was born in Murbad. But this Murbad Tehsil is waiting for railway connectivity. I would like to request the Union Government to sanction funds to complete this Rail project. At many railway stations like Washind, Asangaon, Adgaon, and Badlapur, no basic amenities like, benches, toilets and sheds are available there. I request the railway administration to provide these facilities to middle-class railway passengers. This Government is doing nothing for farmers. As a result, the number of farmer's suicide cases is highest in India. It takes years to prepare for preparation of historic events like the Kumbh Mela. Many people have died there due to stampede. All the schools should be made digital and the school students should get free medical treatment. Lastly, I would like to request to increase in the MPLADS fund.

SHRI PUSHPENDRA SAROJ: Thank you for giving me the opportunity to speak at the President's Address. The budget for MNREGA has been reduced as a result thousands of workers have become unemployed. The free ration is being distributed to crores of people. But the workers have no social security. Child malnutrition has increased. The poor are forced to fight their own problems. The plight of small traders has also worsened. There is no solution to the legal guarantee of MSP so far. As a result, farmers are forced to sell their crops at a price much lower than their actual price. Farmers' suicide is another major problem. This shows the reality of the agriculture sector. The shortage of essential fertilizers like DAP and urea has added to the woes and hurdles faced by farmers. Failure of sugarcane mills to pay on time is an age-old problem, forcing farmers to take more loans,

* Original in Marathi.

which further increases the suicide rate. We talk about Crime Against Women. Crime against women has surged alarmingly. Sexual violence, domestic abuse, and workplace harassment remain rampant and yet conviction rates remain abysmally low. Youth is a major section of our society. Unemployment is soaring and the unemployment rate is at more than eight percent. The growing atrocities, discrimination and hate speech against Muslims and Scheduled Castes are also some important issues.

SHRI ABHAY KUMAR SINHA: I thank you for giving me the opportunity to speak on the Motion of Thanks to President's Address. The stampede at Maha Kumbh was a great example of the administrative mismanagement of the Government. The Government should take cognizance of it and provide compensation to the family of every victim by conducting an assessment in this regard. Unemployment has increased. Youths are wandering from door to door in search of employment. If the Government is actually working for poverty eradication, it should create a GST-free account for the people living below the poverty line and distribute free cards to them. To get special category status for Bihar, many people of Bihar ran a signature campaign, came here from Patna and handed over a copy of the signatures to the Hon'ble President. Bihar should be granted special category status for its better development. The work of four-laning of Highway 139 should be started soon. Work on the Metro line is to start in Gaya which should be extended to the Central University. The work of installation of the gate of Kutku Dam in Jharkhand which has been pending for many years, should be completed. Hadiyahi irrigation project should be started at the earliest.

DR. INDRA HANG SUBBA: India has fully supported the application of Article 371F to Sikkim and the people of Sikkim will be safe under Article 371F in future. There is no IIT or IIM in Sikkim. Small States like Sikkim get excluded automatically from all the grants provided for the purpose of research. I would like to request the Union Government to consider Sikkim for the said grants. Sikkim is the first organic state in the country. Twelve communities have been left out of the reservation coverage, and have not got tribal status to date. The Union Government must consider this. Limbu and Tamang, which are included as Scheduled Tribe communities, have not received their reserved seats to date, which is a violation of Articles 332 and 371 (F). The Union Government must ponder upon these issues and provide justice to the people of Sikkim. Proper connectivity has not been

established in small States like Sikkim. The condition of NH-10 connecting Sikkim is very poor even today. Sikkim is also excluded from the Make in India program also due to a lack of proper connectivity. The Union Government is requested to fully support providing the required connectivity for Sikkim. Sikkim is surrounded by three international borders. The road from North Sikkim leading to these borders does not have proper connectivity to date including various other roads leading towards these borders. If we consider national security seriously, then the roads leading from North Sikkim and West Sikkim to the Nepal border are required to be repaired.

***SHRI SANJAY UTTAMRAO DESHMUKH:**

Through the President's Address, this Government talked only about tall promises and assurances, but if we look at the actions of this Government closely, we will find them completely baseless, misleading and without any substance. Today, we can see that the unemployment rate is at the highest level in our country. Inflation has had an ill effect on the people. The number of farmers suicides is increasing day by day. Crimes against women are also increasing. This Government declared many mega schemes like Make in India, Startup India, and Digital India, but in vain. These Schemes proved to be bogus. Even today the MSME sector is struggling for its existence. There is a depression in the manufacturing sector. The concept of MSP is on paper only. In the Yeatman district, farmers suffered losses due to heavy rains. But still, dues of approximately Rs. 214 crore are pending. Through the 'Har Ghar Jal' Scheme, it is claimed to provide tap water to every household. But the situation in my Lok Sabha Constituency is totally different. The Union Government should consider the problem of unemployed and educated youth of this country seriously. The Government should know about the ground reality and actual problems of the people at large.

***DR. THOL THIRUMAAVALAVAN:** I am pained to state that the Hon. President's Address is very disappointing for the marginalised sections of the people including the Scheduled Castes, Scheduled Tribes, minorities and OBCs. Hon. President has taken pride in having rescued about 25 Crore people from poverty. But we still have Crores of people suffering in poverty and facing difficulties due to price rises. The Government did not spend Rs 22,100 Crore

* Original in Marathi.

* Original in Tamil.

allocated for this Housing Scheme. As a result, this Scheme could not be completed in several places. This is a matter of great concern. I request the government to ponder over this. I urge that at least Rs 5 lakh should be allocated for the PM Awas Yojana for the construction of Houses besides monitoring at all levels of its execution. We have separate Sub-Plans for SCs and STs. As per the population of our country, 15 percent of the funds are to be allocated to the welfare of SCs and 7.5 percent of funds to the welfare of STs. Similarly, there is inadequate or very little allocation of funds made for Overseas Scholarships for such students. I must say that this will lead to a planned destruction of denying education to minorities. I urge that this Government should think of uplifting the common masses including SCs, STs, OBCs and Minorities.

SHRI RAJKUMAR ROAT: At present, if anyone is suffering the most in the entire country, then it is the tribal community and women. Today, in the name of development, tribals are being displaced in Manipur, Rajasthan, Madhya Pradesh and Chhattisgarh. Government schemes have remained only on paper as they do not reach the ground. Many such incidents have come to light in which these families have even mortgaged their minor children. The general public is becoming dependent on others. This trend has been seen especially among tribals, Dalits and backward classes. On the ground, the condition of Medical colleges has become worse than the PHCs and CHCs. We would urge that the schemes must be implemented at the ground level. Birsa Munda ji used to speak about water, forest and land. But today water, forest and land resources are being gifted to industrialists. The Government and the media have got data on the number of people taking the holy dip in the Kumbh, but it does not have data on the number of people who died in the stampede over there. Only thirty percent of targets have been achieved under Jal Jeevan Mission in tribal-dominated areas. A Bill has been brought in Rajasthan with regard to religious conversion. We want to live in peace. We do not want tribals to fight amongst themselves. Poor tribals and Dalits must receive good education and good health facilities.

SHRI ASADUDDIN OWAISI: The foreign policy of our country has been compromised. In Palestine, a large number of people have been killed and injured in the genocide. Our Prime Minister is keeping quiet on this genocide. Not a single hospital is there in Gaza. I demand from the Government that let our country take the responsibility of constructing the health sector in Gaza. With respect to

Bangladesh, I would like to say that we are destroying our relationship with Bangladesh for the sake of one person. So far as minorities are concerned, I have been consistently demanding that the Pre-Metric, Post-Metric and Merit cum-Means Scholarships should be made demand-driven. Because of it's not being demand-driven, thousands of Muslim students are out of education. My community has the highest illiteracy rate in women but this Government has cut down the funding for Madarsas. One more point I would like to highlight is Mount Everest of garbage which is being dumped right inside the areas of Mustafabad and Okhla because these are Muslim areas. I am also cautioning and warning this Government that the Waqf law in its present form will be a violation of Articles 25, 26 and 14, it will lead to social instability in this country. It has been rejected by the entire Muslim community. Another issue is about unemployment. Youth unemployment has increased to 45 per cent. Employment in PSUs and the public sector manufacturing sector has fallen down. This Government has failed to uplift the youth. I oppose the Motion of Thanks.

DR. NISHIKANT DUBEY: For the first time, I am witnessing a Leader of the Opposition who thinks about how India can be weakened before the world and how the country can be divided. They sold the country and mortgaged it. Hon. Modi ji said that we will take Make in India forward and the manufacturing sector will move forward in the country. Hon. Prime Minister has become Prime Minister of the country for the third time. 140 crore people have expressed faith in the Hon. Prime Minister. The whole world looks up to India. Today, a border dispute seems to be getting resolved because of our Hon. Prime Minister. Hon. Jaishankar ji had given this statement that they are in bilateral talks with us. Soldiers of both countries have gone back to the place where the Line of Actual Control was located. The Congress party is sitting as an agent of China, that is why you are saying this to defame the Hon. Prime Minister and mislead the country. Even in the case of the coronavirus vaccine, the Hon. Prime Minister has shown the world that we can make it shoulder to shoulder with the world. According to the CIA report of 1971-72, Indira ji had to apologize to President Ronald Reagan. Today, under the leadership of the Hon. Prime Minister, Trump himself calls upon our Prime Minister and tells the entire White House that we want to have good relations with India. EVM was introduced by the Congress government. There should be a caste census and OBCs, SCs, STs must get their rights, no one is averse to this idea.

SHRI SASIKANTH SENTHIL: There is no vision in the President's Address. It appears that the Government has mastered this art of grand announcement. There is no mention of generating employment opportunities in the President's Address. There is no mention of things like a decline in GDP, stagnated wages, lowest household savings etc. In the Budget, there was a huge thing about the tax rebate which they have given. They are projecting that they are going to collect Rs. 14.38 lakh crore for next year but I just cannot understand it. If that is such a great rebate, how is your tax income growing and that too from individual taxpayers? They had said that by 2022, they will double the farmer's income but actually, they have doubled the debt of the farmers. When farmers demanded MSP, they barricaded them, land athi-charged them. They do not have any concern for our farmers, not only the farmers but the Scheduled Castes, the Scheduled Tribes, women- everybody is in big trouble in this country. Under the Drone Didi Scheme, they have given drones to women but 60 per cent of these drones do not have enough battery which can run for ten minutes. I come from Tamil Nadu. I wonder whether this Government even thinks that we are part of this country. Tamil Nadu has been requesting Rs. 6675 crore for disaster relief and Rs. 2,152 crore for Samagra Shiksha Abhiyan. The salaries of the teachers are not being paid. I will also tell you one thing when the concept of *achchhe din* got faded out, they came up with this new idea of Amrit Kaal. When this concept got faded out, they came out with a new idea of Viksit Bharat. The reality is that investors are running from this country. Perhaps they will come up with a new concept.

SHRI RAMPRIT MANDAL: The country is witnessing multifaceted development during the tenure of the Hon'ble Prime Minister Shri Narendra Modi. Work is being done for the welfare of the poor, backward, Dalits and the underprivileged. His basic mantra "Sabka Saath, Sabka Vishwas and Sabka Prayas" is becoming successful. India is soon going to become the third-largest economy in the world. The efforts being made to provide houses to all in the country are really commendable. The Government has taken all steps to provide new opportunities for education and employment to the youth. But I regret to say that even after 75 years of independence, there is not a single Kendriya Vidyalaya in my parliamentary constituency Jhanjharpur, Bihar. This matter is still pending with the Central Government. I hope the Hon'ble Education Minister will take steps in this regard as soon as possible. The railway project connecting Sitamarhi to Jaynagar, Ladania, Lokha-Laukhai, Nirmali, Supaul District, and Saharsa District is yet to be

considered by the Hon'ble Railway Minister. I urge the Government to complete this project as soon as possible considering the economic and social development of this area. There is a need to expand the PM Kisan Samman Nidhi Yojana launched by the Government. The Government is making efforts for the welfare of farmers but the results are not achieved as per the expectations. Even now our farmers are forced to protest. The Government should ponder over it. There is a dire need to establish an agriculture college in my parliamentary constituency. My constituency is a flood-affected area. Agriculture is the main source of income for the people there. Therefore, the Hon'ble Agriculture Minister should approve the establishment of an agriculture college in my parliamentary constituency.

SHRI VISHALDADA PRAKASHBAPU PATIL: The Government provided an opportunity to the Hon'ble President to read out the good things about it and tried very well to hide the bitter truth. The President's address is like a balance sheet, it contains assets which are the achievements of the Government and also liabilities, if there is any mistake or something is left out, then a lot can be learnt from it. They talk about self-reliant India, if more than half of the population is not self-reliant and has to go to the government for welfare schemes like food grains, then is this self-reliance in the true sense or is it a certificate of economic failure? I would like to ask the Government whether it wants to eradicate poverty or keep the poor dependent on the Government. On the issue of farmers, the Vice President has told the Agriculture Minister that every moment of the Agriculture Minister is important and he does not have much time. For ease of doing business, it is very important to have the right law and order. I would like to appreciate the speech where the Hon'ble President mentioned the lives lost during Kumbh Mela. In Maharashtra, we follow the ideals of Sahu, Phule, Ambedkar, and Shivaji Maharaj ji. But in Maharashtra too, at present, efforts have been made by this government to create division in the society, among castes. Caste has nothing to do with religion. Every time, they want to convert this caste issue into a religious thing. The Government tries to use the middle class like an ATM. This is not the Sapno ka Bharat, it is becoming the India of struggle. The people of the country are burdened with inflation, unemployment, and poverty. The Government is busy feeding people with slogans and rhetoric. I request the Government not to run a government of advertisements but to run a Government based on the actual work.

SHRI PRATAP CHANDRA SARANGI: The President's Address is

historic in many respects. It is an imprint of India's achievements, hopes, aspirations, dreams and possibilities, truth and self-respect. I support the President's Address. As far as the leader of the Opposition is concerned, his party had earlier amended the Constitution shamelessly by violating the opinion of the Honourable Supreme Court and has done so repeatedly. Words like constitution and democracy do not suit his mouth. Ambedkar ji belongs to the Dalit class and the Congress party has insulted Ambedkar ji so many times and has indulged in so many vicious schemes to defeat him in elections. It is Honourable Modi ji who has respected Ambedkar ji in a real sense. Whether it is the conceptualization and realisation of Panchteerth or the observance of Ambedkar ji's birth anniversary, all these works were done by Modi ji. The world's largest fair is Maha Kumbh. Here lakhs of saints, sages and people from different classes and sects gather. Our nation is Sanatan Rashtra. It has not emerged from any social contract theory. This nation never becomes old. Kumbh Mela is the symbol of India, India's spirituality and the glory of its past. Apart from this, a glorious picture of India's future takes expression in it. This holy land is the birthplace of sages and great souls. Those who divided this country on a communal basis betrayed the country, they talked about the Constitution and pretended to unite the country. They ridicule Hindutva so much but they should know that Hindutva is the very culture of India. Today, due to the efforts of Honorable Modi Ji, the respect and security of women have gained paramount significance in society. We express our condolences for the accident that took place in Maha Kumbh. Honourable Prime Minister has done everything to increase the pride of our nation. Her Excellency the President has mentioned all this in the Address. During Corona period, India supplied COVID-19 vaccines to more than 100 countries. The Prime Minister has awakened the national consciousness and has done a wonderful job through public participation. He has brought India's economy to the 5th position from 11th and his resolution is to make India a developed nation by the year 2047. We are moving ahead with the spirit of 'Vasudhaiva Kutumbakam'.

SHRI MURARI LAL MEENA: India is one of the fastest growing economies in the world. But the ground reality is that economic inequality is increasing. This could pose challenges for our democracy. The Government is neither creating new jobs nor filling up the vacancies. The MGNREGA scheme, which was the backbone of rural India, is also facing cuts. Wages are not increasing in proportion to inflation. I believe the Government should reform the crop

insurance scheme. It was promised in the year 2014 that 20 million people would be given jobs every year. However, on the contrary, the Government has abolished millions of vacancies. This has primarily harmed the SC, ST, and OBC communities. By eliminating vacancies indirectly and through privatization, reservation is being abolished. As a result, millions of jobs have been lost and, in a way, reservation has been indirectly eliminated. The judicial service should be implemented on the lines of the Indian Administrative Service, and reservations should be applied in it so that the people belonging to SC and ST communities may also be recruited in judicial services. Additionally, there are the Rajya Sabha and other institutions where reservations should be implemented. Reservation should also be increased in proportion to the population. The reservation for ST should be increased to 10% and for SC to 17%. I request through you to the Government to make this MP fund parallel to the MLA fund of 40 crores or to abolish it so that MPs do not feel humiliated. A canal project named ERCP was created for the provision of drinking water for 13 districts of Rajasthan. Attention should also be paid to declaring it a national project so that the people here may be benefitted.

SHRI RODMAL NAGAR: The Government is moving ahead with a strong resolve and inclusive resolve to uplift the poor, youth, farmers and women. Affordable medicines are now available at half of the price at the Pradhan Mantri Jan Aushadhi Kendra. The Government is working dedicatedly to ensure that farmers get a fair price for their crops and increase their income. The Government is continuously increasing the MSP of Kharif and Rabi crops and is also purchasing them. In the past, the Government has expanded cooperative institutions in urban areas. Twenty-five crore people have risen above the poverty line due to the efforts of the Government. Keeping in view the dream of Pandit Atal Bihari Vajpayee ji to link rivers, the Government has taken forward the work on two historic river-linking projects to provide irrigation and drinking water in drought-affected areas. The Government has also approved an additional amount of rupees twelve thousand crore to complete the Polavaram irrigation project. The Government has taken several steps to preserve tribal heritage. This year, the 150th birth anniversary of Bhagwan Birsa Munda is being celebrated as the Janjatiya Gaurav Varsh across the country. Whether it is about the revival of heritage and cultural consciousness, India has established itself as a global leader on the world cultural platform. The Government has developed three strong pillars of Reform, Perform and Transform, which have become synonymous with India's new governance model across the

world. In an environment of global instability, India is presenting an ideal to the world by becoming a pillar of economic, social and political stability.

The discussion was not concluded.

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UTPAL KUMAR SINGH
Secretary General

**Second Supplement covering the rest of the proceedings is being issued separately.

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NOTE: It is the verbatim Debates of the Lok Sabha and not the Synopsis that should be considered authoritative.

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LOK SABHA
SECOND SUPPLEMENT TO SYNOPSIS OF DEBATES
(Proceedings other than Questions & Answers)

Monday, February 3, 2025 / Magha 14, 1946 (Saka)

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

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***SHRI NILESH DNYANDEV LANKE:** I am pleased to participate in the discussion on the Motion of Thanks on the President's Address. In this year's Budget, many major health-related issues have been completely ignored. The total allocation for health has been increased but, it is still very low in comparison to the GDP. This Government is implementing the Ayushman Bharat Scheme, but it is beneficial only to private hospitals and doctors. We must focus on research in pharmaceutical sciences and new medical techniques and more funds should be allocated for this purpose. The Government should allocate maximum funds for the health sector. We must allocate maximum funds for the Health Ministry. We are not providing sufficient and satisfactory health services to our citizens. The cancer-like diseases require Rs. 30-40 lakh for treatment, and for kidney and liver transplants you need Rs. 20-25 lakh. A common poor person cannot afford these huge medical expenses. I seriously feel that this Government has completely ignored the interests of farmers. This Government is inviting big corporate players in the agriculture business and that is why there is a potential threat to small and marginalized farmers. The Union Government should start new schemes to increase milk rates. MSP should be given for milk production and its procurement.

UTPAL KUMAR SINGH
Secretary General

**Speeches made by other hon. Members have already been included in the Synopsis (Main). & First Supplement.

* Original in Marathi.

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